

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Contempt Petition No. 180/00033/2018**  
**in**  
**Original Application No. 180/00413/2017**

**Tuesday, this the 1<sup>st</sup> day of June, 2021**

**CORAM:**

**Hon'ble Mr. P. Madhavan, Judicial Member**  
**Hon'ble Mr. K.V. Eapen, Administrative Member**

Kali V.P., D/o. the late Chekkan, aged 60 years,  
 Multi Tasking Staff (Retired), Sub Record Office,  
 Railway Mail Service, Tirur,  
 residing at Variyathparambil  
 House, Kuttippuram PO, Pin – 679 571. .... **Petitioner**

**(By Advocates : Mr. O.V. Radhakrishnan, Sr.**  
**Mr. Antony Mukkath)**

**V e r s u s**

1. Rajagopalan Kallen, S/o. the late K.S. Rao,  
 Aged 56 years, Superintendent, RMS,  
 CT Division, Kozhikode.
2. Col. S.F.H. Rizwi, father's name and age not known to the  
 Petitioner, Postmaster General, Northern Region,  
 Kozhikode – 673 011.
3. Anjali Anand, Father's name and age not known to the  
 Petitioner, Chief Postmaster General, Kerala Circle,  
 Thiruvananthapuram-695 033. .... **Respondents**

**(By Advocate : Mr. C.P. Ravikumar, ACGSC)**

This petition having been heard on 30.03.2021, the Tribunal on  
 01.06.2021 delivered the following:

**ORDER****Hon'ble Mr. P. Madhavan, Judicial Member –**

This contempt petition is filed for non-implementation of the order passed by this Tribunal on 31<sup>st</sup> August, 2017 in the above OA No. 180/413/2017.

2. When the matter came up for hearing, it was submitted that the order of this Tribunal in the above OA was set aside by the Hon'ble High Court in OP(CAT) No. 65 of 2018 (Z) dated 2<sup>nd</sup> February, 2021.

3. Therefore, in view of the above the contempt petition is closed. Notices discharged.

**(K.V. EAPEN)  
ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)  
JUDICIAL MEMBER**

“SA”

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**PETITIONER'S ANNEXURES**

**Annexure P1** - Photo copy of the order dated 31.8.2017 in OA 180/00413/2017 of this Hon'ble Tribunal.

**Annexure P2** - Photo copy of the representation dated 26.01.2018 of the 2<sup>nd</sup> respondent.

**RESPONDENTS' ANNEXURES**

Nil

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